

12.40 hrs.

ELECTION TO COMMITTEE

Coir Board

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : I beg to move the following :

“That in pursuance of sub-rule (1) (e) of rule 4 of the Coir Industry Rules, 1954, as amended by the Ministry of Commerce and Industry S. R. O. No. 3983, dated the 12th December, 1957 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board for a term to be specified by the Central Government”.

MR. SPEAKER : The question is :

“That in pursuance of sub-rule (1) (e) of rule 4 of the Coir Industry Rules, 1954, as amended by the Ministry of Commerce and Industry S. R. O. No. 3983, dated the 12th December, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coir Board for a term to be specified by the Central Government”.

*The Motion was adopted*

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CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE—*Contd.*

Reported Preparation by Election Commission for Mid-Term Parliamentary Elections—(Contd.)

MR. SPEAKER : We will now take up further consideration of the Punjab Legislative Council (Abolition) Bill.

SHRI S. M. BANERJEE : May I make a submission ? I have written to you a letter today. There is a serious situation in the coal mines. 90 coal mines are practically at a standstill...

MR. SPEAKER : This is not the occasion to raise the matter like that.

SHRI S. M. BANERJEE : The Labour Minister can make a statement. It is a very serious situation. 90 mines are affected.

MR. SPEAKER : You cannot get up at any time and raise any matter that you like.

MR. S. M. BANERJEE : Sir, you may ask the Labour Minister to make a statement. This is a matter of urgent public importance.

MR. SPEAKER : I will do it on a regular motion given by you. That will be judged on its own merits.

SHRI JYOTIRMOY BASU : I tabled a Call Attention notice three days ago on miner's strike. I have not heard anything from your end

SHRI SURENDRANATH DWIVEDY : Sir, Mr. Srinibas Misra wanted to raise a point of order. You called him but then there was the pandemonium.

SHRI SRINIBAS MISRA : I quoted the rule. You called me. When I stood up, you also stood up simultaneously. So, I sat down.

SHRI NATH PAI : That is according to the procedure.

SHRI SRINIBAS MISRA : Sir, I invite your attention to Rule 349. I want to submit that there are certain monopolists in the House in the sense that there is a monopoly in taking the time of the House. We poor people want to hear. We have a right to hear. Even the right of hearing is being taken away. If they want to say something, let them do it in a manner we hear them. If ten people get up at a time and shout, we cannot hear anything. Our right of hearing is taken away.

Sir, you called me and I stood up. But then that pandemonium came and I sat down. I am sitting on the back bench. I could not attract your attention. Will you kindly make some arrangement so that all of us will sit in the first row ? What is this ?